

अध्यक्ष महोदय : आप लिख कर दीजिए, आपके सामने बुला दूंगा।

... (व्यवधान) ...

12.20 hrs.

PAPERS LAID ON THE TABLE—*Contd.*

India Telegraph (Tenth Amendment)
Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : I beg to lay on the Table a copy of the Indian Telegraph (Tenth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 916 (E) in Gazette of India dated the 24th December, 1983 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-7711/84].

(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, for the last 15 minutes whatever has been said, has been said without your permission. Nothing should go on record, Sir.

(Interruptions)

Review on the working of and Annual Report of North Eastern Electric Power Corporation Ltd., Shillong for 1982-83 and Statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1)

of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the North Eastern Electric Power Corporation Limited, Shillong for the year 1982-83.
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1982-83 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7712/84].

Reviews on the working of and Annual Reports of Rehabilitation Industries Corporation Ltd., Calcutta for 1982-83. Employees' Provident-Fund Organisation for 1982-83 and Statements for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English) under sub-section (1) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1982-83.
 - (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the

Comptroller and Auditor
General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-7713/84].
- (3) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 19 2-83 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7714/84].

**Notifications under Coal Mines Provident Fund
and Miscellaneous Provisions Act, 1948**

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 :-

- (1) The Coal Mines Provident Fund (Second Amendment Scheme, 1983 published in Notification No. G.S.R. 993 in Gazette of India dated the 25th December, 1983.
- (2) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1983 published in Notification No. G. S. R. 994 in Gazette of India dated the 24th December, 1983.
- (3) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1983 published in Notification No. G.S.R. 995 in Gazette of India dated the 24th December,

1983. [Placed in Library. See No. LT-7715/84].

Post Office Recurring Deposit (Amendment) Rules, 1984 and Notification under Estate Duty Act, 1953.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table

- (1) A copy of the Post Office Recurring Deposit (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 62(E) in Gazette of India dated the 14th February 1984 under Section 15 of the Government Savings Banks Act, 1873. [Placed in Library. See No. LT-7716/84].

- (2) A copy of Notification No. G.S.R. 165 (Hindi and English versions) published in Gazette of India dated the 18th February, 1984 regarding exemption of the property bequeathed by the deceased to 'Jawahar Lal Nehru Memorial Fund' being a fund notified under sub-clause (iv) of clause (2BC) of section 10 of the Income tax Act, 1961 from levy of estate duty under sub-section (2) of section 33 of the Estate Duty Act, 1953. [Placed in Library. See No. LT-7717/84]

श्री राजनाथ सोनकर शास्त्री (मैदपुर) :
अध्यक्ष महोदय, प्रिवलेज कमेटी में इस
मामले को भेजने का क्या मूल्य है।

अध्यक्ष महोदय : आप मुझे लिख कर
भेज दीजिए, मैं आप को बुला लूंगा, सारी
बात कर लेंगे।

श्री राम बिलास पासवान (हाजीपुर) :